

Centre-State Rift due to Flaws in Statute

*312. **SHRI VARKEY GEORGE:** Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether attention of Government has been drawn to the statement by the former Chief Justice Mr. Hidayatullah published in the 'Hindustan Times', dated the 5th November, 1972 under the caption "Flaws in Statute cause Centre-State rift", and

(b) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY):

(a) and (b). The Government have seen the press report in question. The Government would like to study when it is available, the full text of the lectures delivered by the former Chief Justice before formulating their views on his observations.

Orientation Courses for Judges and Training for Legislators

*314. **SHRI C. K. JAFFER SHARIEF:** Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Mr. Justice V. R. Krishna Iyer, a Member of Law Commission, has suggested Orientation Courses for Judges so that they may keep themselves abreast of social and economic changes,

(b) whether he has suggested some technical training for legislators also; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY):

(a) and (b). Yes, Sir.

(c) The opinion of Sri Justice V. R. Krishna Iyer, was his individual view, expressed in a private meeting. Government has not yet considered any of the above suggestions.

World Bank Aid for Rajasthan Canal

*315. **SHRI NAWAL KISHORE SHARMA;**
SHRI N. K. SANGHI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether a team of World Bank has recently visited Rajasthan in connection with the aid given by the World Bank for Rajasthan Canal and Chambal Project; and

(b) if so, the salient features of the Report submitted by the team to the Government of India?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B N KUREEL): (a) and (b). A World Bank Command Area Development and Irrigation Reconnaissance Mission arrived in India on 30th October, 1972, with a view to identify projects, which could be taken up for IDA financing. After their preliminary meeting with Government of India officials in New Delhi they visited Chambal and Rajasthan Canal Command Areas. On return from their field visits, the Mission has given a questionnaire for collection of data necessary for the formulation of detailed project reports. The World Bank has not so far sanctioned any financial assistance for development of command area of Rajasthan Canal or Chambal. The project reports when prepared by the State Government according to the questionnaire of the World Bank Mission will be examined by the Government of India and sent to the World Bank for their consideration.

Utilisation of Ruston Crude at Kandla Refinery

*316. **SHRI D. D. DESAI:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that Ruston crude continues to be disposed of at a price lower than the cost of imports of crude for Refineries in India;